

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2475/92

New Delhi this the 20th day of November 1997

Hon'ble Shri K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Mahesh Chander Aggarwal,
Sub Editor (Hindi)
Directorate of Extension,
Ministry of Agriculture,
West Block, R.K. Puram,
New Delhi-I.

(By Advocate: Shri S.K. Gupta)

.....Applicant

Versus

Union of India through

1. Secretary,
Department of Agriculture
and Cooperation
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. Director (Administration)
Directorate of Extension,
Department of Agriculture
and Cooperation,
Ministry of Agriculture
West Block-VIII, R.K. Puram,
New Delhi.
3. Asstt. Administrative Officer,
Ministry of Agriculture,
Department of Agriculture and
Cooperation,
Directorate of Extension,
West Block-VIII, R.K. Puram,
New Delhi.
4. Shri S.M.H. Kazmi,
Senior Hindi Translator,
C/O Director (Administration)
Department of Agriculture
and Cooperation, Ministry of Agriculture,
Directorate of Extension,
West Block-VIII, R.K. Puram,
New Delhi.

(By Advocate: Shri K.R. Sachdeva with
Respondent No.4 in person)

.....Respondents

(11)

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

Learned counsel for the applicant prays that he may be allowed to withdraw this application. Respondent No.4 and counsel for the other parties are also present. In view of the prayer the application is dismissed as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

K. Muthukumar

(K. Muthukumar)
Member (A)

cc.